

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 41/2003

DATE OF ORDER: 20.3.2003

Mahendra Singh son of Shri Gandhi Ram, aged about 38 years ,
Village & post Piprauli, District Bharatpur, last employed on
the post of Gangman in Western Railway, Jaipur Division.

.... Applicant

VERSUS

1. Union of India through General Manager, Northern- Western
Railway, Jaipur.
2. Divisional Railway Manager, Western Railway, Jaipur
Division, Jaipur.

.... Respondents

None present for the applicant.

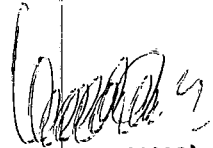
CORAM:

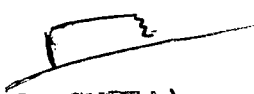
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

It is seen from the record that on 6.2.2003 and 27.2.2003,
the learned counsel for the applicant sought adjournment. On
12.3.2003, none appeared on behalf of the applicant. The case
was adjourned and it was specifically ordered to list it as a
last opportunity for today but today also none appeared on behalf
of the applicant. It appears that the applicant is not interested
in pursuing this OA. Therefore, this OA is dismissed for non-
prosecution.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)